

FORM- EForm of supply of information to the applicant [Rule 4 (iv)]

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No. HC.XXXV -4/2018/ __116___ / RTI

Dated 5¹⁵ June, 2018

By postenail

From

Smt. A. Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court

To

Shri Utkarsh Kumar,

SDO Road Mahua Chowk, Mishra Bhawan, Hajipur,

Bihar- 844101

Sub:

Your RTI Application dated 10/05/2018.

Regd. Vide ID No. 91/2018 dated 29/05/2018.

Ref:

Letter No. 15011/96/2016-Jus(AU)-96 21.05.2018 of the Section Officer & CAPIO,

Government of India, Ministry of Law & Justice, Department of Justice, New Delhi.

Sir,

With reference to the above, the information pertaining to query is provided herein below:

Reply to Query number :-		<u>Assam</u>	Nagaland	Mizoram	<u>Arunachal</u> <u>Pradesh</u>	Total of 4 states
10. No. of Judicial Officers in District						
Courts:	Grade-I	89	11	10	5	115
	Grade-II	79	6	14	5	104
	Grade-III	<u>140</u>	<u>3</u>	<u>17</u>	<u>5</u>	<u> 165</u>
	<u>Total</u>	308	<u>3</u> <u>20</u>	<u>41</u>	<u>15</u>	384
11.No. of sanctioned posts in District						
Courts:	Grade-I	104	13	10	6	133
	Grade-II	90	7	14	7	118
	<u>Grade-III</u>	<u>194</u>	<u>12</u> <u>32</u>	<u>34</u>	<u>13</u> <u>26</u>	<u>253</u>
	<u>Total</u>	388	_32	<u>58</u>	<u>26</u>	<u>504</u>
12. Pendency of cases in District courts (subordinate courts) under the jurisdiction of the Gauhati High Court (as on 30/04/2018).		288241	5060	5991	9871	309163
13. Pendency of cases in the Gauhati High Court (as on 31/03/2018).		Principal Seat 27929	Kohima <u>Bench</u> 382	Aizwal Bench 380	Itanagar <u>Bench</u> 1042	Total 29733

Yours faithfully,

5.6.18

Registrar (Judl) & PIO

Gauhati High Court, Guwahati

Memo No. HC. XXXV – 04/2018/ 117 /RTI Dated 5^{15} June

June, 2018

Copy for information to: The Section Officer & CAPIO, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi- 110011.

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Registrar (Judl) & PIO

Gaze Stoblets



FORM-D Rejection Order [Rule 4 (iii)] de Bypost mail

No. HC.XXXV-01/2018/ 118 / RTI Dated 5 5 June, 2018

From:

Smt. A.Ajitsaria

Registrar (Judl) &PIO Gauhati High Court. Guwahati – 781 001

To:

Mr. T V Sundaresam D 211 Lok Terrace Plot 16 Sector 17

Vashi

Navi Mumbai 400703

Sub:

Reply under RTI Act, 2005.

Ref:

Your RTI application dated 10.05.2018

Registered ID No. 92/2018 dated 29.05.2018

Sir,

With reference to the above, this is to inform you that the requisite fee of Rs 10/- paid through IPO, ought to have been paid in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, instead of 'High Court Guwahati'.

Hence, your application is rejected for not complying with Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008. The IPO so enclosed with your application, is returned herewith.

Enclo: IPO no: 39F 316093

Yours faithfully,

5.6.18

Registrar (Judl) & PIO Gauhati High Court

printer and



FORM- E

Form of supply of information to the applicant [Rule 4 (iv)]

No. HC.XXXV -04/2018/121/ RTI Dated 11th June, 2018

From: Smt. A. Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court

To: Mr. Imran I

KBA Mens Hostel, BSA Crescent Institute of Science and Technology,

C-Block, Room No. 105, Tamil Nadu- 6000048

Sub:

Your RTI Application dated 08/05/2018.

Regd. Vide ID No. 93/2018 dated 30/05/2018.

Ref:

Letter No. 15011/96/2016-Jus(AU)-96 dated 26.03.2018 (21/05/2018) of the

Section Officer & CAPIO, Government of India, Ministry of Law & Justice,

Department of Justice, New Delhi.

Sir,

With reference to the above, I am furnishing the information sought for, herein below: Record of topic wise judgment/orders not being maintained, information could not be provided.

Judgments passed by the Gauhati High Court are available online at www.ghconline.gov.in.

Please note that, under section 7(9) of the RTI Act, 2005, compilation of information by Public Authority is not required and information as it exists, only, is to be remitted.

Yours faithfully,

11.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

Memo No. HC. XXXV – 04/2018/121-22/RTI Dated 11th June, 2018

Copy for information to: The Section Officer & CAPIO, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi- 110011.

11.6.18

Registrar (Judl) & PIO Gauhati High Court, Guwahati

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FORM -EForm of supply of information to the applicant [Rule 4 (iv)]

of by post.

No. HC.XXXV -04/2018/ 127 / RTI Dated 18th June, 2018

From:

Smt. A. Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court. Guwahati - 781001

To:

Anupam Goswami,

Chamber No-204, IInd Floor,

Durga Chambers, 1333 D.B. Gupta Road,

Karol Bagh,

New Delhi- 110005

Sub:

Your RTI Application dated 08/05/2018.

Regd. Vide ID No. 109/2018 dated 01/06/2018.

Ref:

Letter No. 15011/96/2016-Jus(AU)-96 dated 26.03.2018 (21/05/2018) of the

Section Officer & CAPIO, Government of India, Ministry of Law & Justice,

Department of Justice, New Delhi.

Sir,

With reference to the above, I am furnishing the information sought for, herein below:

Reply to Query Nos. 1 to 10: Separate information with regard to spouse or any blood relatives of judges, not being maintained, information could not be provided.

Please be noted that, u/s 7(9) of the RTI Act, 2005, the Public Authority is not required to compile information and information as it is available, only is to be provided.

Yours faithfully,

18.6.18

Registrar (Judl) & PIO Gauhati High Court, Guwahati



FORM 'E'

de by post

Form of supply of information to the applicant [Rule 4 (iv)]

No. HC.XXXV -2/2018/ 123 / RTI Dated 136 June, 2018

From

Smt.A.Ajitsaria,

Registrar (Judl.) & PIO Gauhati High Court

To

Sri Kaustav Mani Gayan B.B. Road, Metuakuchi, Barpeta- 781301

Sub:

RTI

Ref:

Your RTI application dated 01.06.18 (Regd. ID No. 94/2018 dated 01.06.18)

Sir,

The information sought by you are ready to be provided as per your request. You are to pay cost of Rs. 60 /- (Rupees Sixty) only (i.e.@ Rs. 5/-per sheet for 12 sheets), by Pay Order/DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Yours faithfully,

A 12.6.18

Registrar (Judl.) & PIO

12:6:18



FORM 'E'

Form of supply of information to the applicant [Rule 4 (iv)]

No. HC.XXXV -4/2018/ 124 / RTI Dated 13 June, 2018

From

Smt. A. Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court

To

Shri Pranit Jadhav,

Adarsh Nagar, Taroda Khurd, Nanded, Maharashtra- 431605.

Sub:

Your RTI application dated 17.05.2018 (Regd. Vide ID No. 104/2018 dtd 12.06.2018)

Ref:

Letter No. 15011/96/2016-Jus(AU) dtd 27.05.18 of the Section Officer &

CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information is provided herein below:

Query No. I(1):- Process of filing RTI is available in the Gauhati High Court (Right to Information) Rules, 2008, which is available in the public domain at www.ghconline.gov.in.

Query No. I(2):- Information of filing PIL is available in the Gauhati High Court Rules which is available in the public domain at www.ghconline.gov.in.

Yours faithfully,

dh 13.6.18

Registrar (Judl) & PIO Gauhati High Court, Guwahati

13.6.18

Memo No. HC.XXXV- 04/2018/125/RTI Dated 13 June, 2018

Copy for information to: The Section Officer & CAPIO, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi- 110011.

13.6.18

<u>Registrar (Judl) & PIO</u> <u>Gauhati High Court, Guwahati</u>

13.6.18



FORM -E Form of supply of information to the applicant [Rule 4 (iv)]

of By post.

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From:

Smt. A. Ajitsaria

Registrar (Judl.) & PIO Gauhati High Court. Guwahati - 781001

To:

Anupam Goswami,

Chamber No-204, IInd Floor,

Durga Chambers,

1333 D.B. Gupta Road,

Karol Bagh,

New Delhi- 110005

Sub:

Your RTI Application dated 08/05/2018.

Regd. Vide ID No. 109/2018 dated 01/06/2018.

Ref:

Letter No. 15011/96/2016-Jus(AU)-96 dated 26.03.2018 (21/05/2018) of the

Section Officer & CAPIO, Government of India, Ministry of Law & Justice,

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18.6.18

Registrar (Judl) & PIO Gauhati High Court, Guwahati